

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.08.2019

NAME OF THE COMPANY: Vinesh Kumar Sanghal and Ors. V/s Shiva Continental Pvt. Ltd and Ors

SECTION OF THE COMPANIES ACT: 241/242 of Companies Act 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
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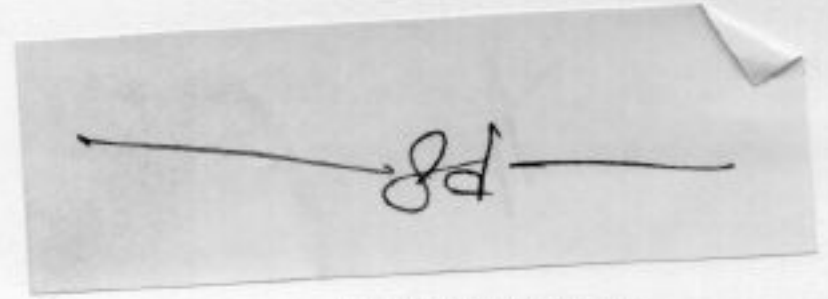
1.

2.

Due to call of strike given by the Bar Association of NCLT Allahabad Bench.

List the matter on 30<sup>th</sup> September, 2019.

Dated: 30.08.2019



**A.R.K SINHA  
MEMBER (J)**

*Typed by:  
Shubham Kr. Singh  
(PS)*